Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 969 TO BE ANSWERED ON 13.12.2022

Construction of Sports Complex by SAI

†969. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the construction of sports complex by Sports Authority of India (SAI) is proposed on the land having the area of around 35 acres approximately in Kandivali under the Mumbai North Parliamentary Constituency in Maharashtra and if so, the details thereof; and
- (b) the reasons for delay in this regard and the time by which this project is likely to be finalized?

ANSWER THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

- (a) & (b): The Sports Authority of India (SAI) through its Regional Centre at Kandivali has signed a Memorandum of understanding (MoU) with the State Government of Maharashtra on 30.08.1989. The MoU mandates permission/NOC of the State Government of Maharashtra to SAI for carrying out the following projects on the said land:
 - i. Hockey Astro Turf Refurbishment of existing turf;
 - ii. Synthetic Athletic Track Relaying of existing Synthetic Turf along with allied works;

- iii. 300 Bedded Hostels New Construction / Creation;
- iv. Indoor Kabaddi Hall New Construction / Creation.
- v. Sports Science Block Upgradation.
- vi. Hockey Arena (Toilets, Changing Rooms, Viewing Gallery) Upgradation.

The State Government is yet to grant the permission/NOC to SAI to proceed with the projects, as the land belongs to the former. Officials from the SAI, Kandivali centre have recently, on 16.11.2022, held a meeting with the State Government officials for speedy grant of permission/NOC by the State Government.
